

1	2	3	4	5
3.	Gujarat	137	67,110	As on 31.12.1984
4.	Haryana	30	29,750	As on 31.12.1984
5.	Karnataka	143	31,500	As on 30. 9.1984
6.	Madhya Pradesh	129	95,000	As on 31.12.1984
7.	Maharashtra	345	1,38,200	As on 31.12.1984
8.	Orissa	20	15,500	As on 31.12.1984
9.	Rajasthan	65	29,250	As on 31.12.1984
10.	Tamil Nadu	3	3,000	As on 31.12.1984
11.	Uttar Pradesh	100	31,600	As on 31.12.1984
12.	West Bengal	20	15,000	As on 31.12.1984
TOTAL :		1061	5,03,910	

**Detection of Cases Regarding Sub-letting of Government Accommodation**

\*536. SHRI RAM BAHADUR SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the efforts made to detect the cases of sub-letting of Government accommodation in Delhi.

(b) how many cases of sub-letting of Government accommodation have so far been detected during 1984-85, with full particulars thereof; and

(c) the action taken against the persons concerned ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) The Directorate of Estates has a full-fledged wing for detecting the cases of sub-letting in Government residences and also to monitor its progress continuously. A programme is chalked out every month to carry-out surprise inspections in the various colonies by deputing officers of the Directorate of Estates. Besides carrying out surprise

inspections, specific complaints of sub letting are also looked into.

(b) and (c). During the period January 1984 to March 1985, subletting of quarters was proved against 318 employees and appropriate penalties under the rules were imposed. In 267 cases, allotment of quarters have been cancelled and allottees have been declared ineligible for Government accommodation for a period of 3 years. In 51 cases, allottees have been debarred from sharing of residence for specified period.

**Poultry in Andhra Pradesh**

\*537. SHRI V. SOBHANADREESWARA RAO : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Andhra Pradesh has the largest poultry of an important and ancient breed called "ASLEE";

(b) whether the Central Avian Research Institute propose to establish a Central Research Station for conservation and improvement of desi fowls at Hyderabad; and

(c) if so, the details thereof ?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) :** (a) Yes, Sir.

(b) and (c). The Indian Council of Agricultural Research has under consideration the establishment of a regional station for genetic studies/conservation of desi poultry germplasm. The location and details of the scheme are yet to be finalised.

**Priority to Drinking Water Supply over Irrigation and Power**

**\*538 SHRI VIRDHI CHANDER JAIN:** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government propose to solve the urgent problem of drinking water by giving higher priority to it over irrigation and power and making more provision for it and by persuading the State Governments for doing like-wise in the Seventh Five Year Plan; and

(b) if so, the details thereof ?

**THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :**

(a) The programme for drinking water supply is being accorded utmost priority in the Plan. It is reflected in the Document containing Approach to the Seventh Five Year Plan also. The *inter se* priority of the programme in relation to the Irrigation and Power sectors will be known when the Seventh Five Year Plan is finalised.

(b) Does not arise.

**News Captioned "Rural Job Schemes Expectation Belied"**

**\*539. SHRI SANAT KUMAR MANDAL :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether his attention has been drawn to the news-item captioned "Rural job schemes expectation belied" appearing in the 'Economic Times', New Delhi, dated 27 March, 1985;

(b) the potential of employment generation schemes expected to be achieved during

the current year as against the achievement in the year 1984-85;

(c) whether Government propose to make more funds available for rural development purposes during the current year ; and

(d) if so, how much and the portion out of it proposed to be allocated to West Bengal Government ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) :** (a) to (d). The news item captioned "Rural Job Schemes : expectation belied ?" appearing in the Economic Times, New Delhi dated 27th March, 1985 and commenting on the outlay and employment targets of 1985-86 as against 1984-85 has come to Government's notice.

The Central Government budget for 1985-86 proposes central assistance of Rs. 230 crores under NREP and Rs. 400 crores under RLEGP. This is at the level of 1984-85. The provision for NREP is proposed to be kept at last year's level pending finalisation of State Plans and will be enhanced later, if required. The share of West Bengal as provisionally worked out comes to Rs. 17.74 crores under NREP and Rs. 30.12 crores under RLEGP.

The target for employment generation under the two programmes during 1984-85 was 309 million mandays under NREP and 300 million mandays under RLEGP. The targets for 1985-86 under these programmes are yet to be worked out as State Annual Plan for 1985-86 have not yet been finalised.

**New Banking Scheme for Farmers**

**\*540. SHRI B. V. DESAI :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether his Ministry is preparing a new scheme which would be introduced on a pilot basis to take the banking system to the farmer's doorstep;

(b) if so, whether the scheme will start from 1985-86 onward;

(c) if so, the main features of the scheme and